Statement

1. Per capita national income at constant (1960-61) prices*

| 1954-55 | 1969-70 | Percentage increase in | |
|---------|---------|------------------------|--|
| (Rs.) | (Rs.) | 1969-70 over 1954-55 | |
| 274.7 | 339.4 | 24 | |

2. Gross national product at constant (1960-61) prices.

| 1954-55 | 1969-70 | |
|--------------|--------------|--|
| (Rs. crores) | (Rs. crores) | |
| 11,107 | 19, 173 | |

3. Per capita consumer expenditure of households at current prices based on National Sample Survey.

| | 1954-55 | 1964-65 | |
|-------|---------|---------|--|
| | (Rs.) | (Rs.) | |
| Rural | 182.01 | 323.89 | |
| Urban | 300,40 | 441.37 | |

Influx of Population from Rural to Urban Areas

1643. SHRI BISHWANATH JHUN-JHUNWALA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the latest census indicates steady increase in the influx of population from the rural to urban areas;
- (b) whether Government have considered the desirability of creating more market towns/market areas with the amenities of a town to check this unhealthy influx; and
- (c) if so, what steps have been taken or proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI

MOHSIN): (a) The data of the 1971 Census are yet to be fully processed. Hence the information on migration trends is not yet available.

Written Answers

(b) and (c). In view of (a) above do not arise.

Grant of Indian Citizenship

1644. SHRI DHARAMRAO AFZAL-PURKAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons (foreigners) granted Indian citizenship during the year 1970-71; and
- (b) the number of such Indian Personnel who discontinued their Indian citizenship and settled in foreign countries during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) (a). According to the information available, 2448 persons were granted Indian citizenship during the year ended 31st December 1970.

(b) There is no provision in the Citizenship Act, 1955, requiring Indian citizens to report to Government on their acquisition of foreign citizenship. The information is, therefore, not available.

Financial Assistance for Handloom Industry in Kerala

1645. SHRI C. K. CHANDRAPPAN: Will the Minister of FOREIGN TRADE be pleased to state:

- (a), whether the Kerala Government have approached the Centre for financial assistance to stabilise the handloom, industry in that State; and
- (b) if so, the decision taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Yes, Sir.

^{*}These estimates relate to the revised series of national product and related aggregates published by the C.S.O.

(b) Financial assistance for the development of the handloom industry in Kerala is being given as part of the block loans and grants given to the State Government for annual plans of the State. A request for extension of refinancing facilities to Kerala Handloom Finance Corporation was also received from the State Government but it was not found possible to accede to it.

Decision to participate in Algiers Fair

1646. SHRI NIHAR LASKAR : SHRI P. GANGADEB:

Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether India has decided to participate in the Algiers Fair to be held in August, 1971;
- (b) if so, the items to be displayed at the Fair; and
 - (c) the total expenditure involved?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Yes, Sir.

- (b) Engineering Goods, textiles of all kinds, chemicals and pharmaceuticals, leather manufactures, handicrafts and handlooms food stuffs, coir articles etc., are categories of goods that would be exhibited. A list of important items is attached.
- (c) The estimated expenditure involved with be Rs. 4.60 lakes including Rs. 3.80 lakes in foreign exchange.

Statement

List of articles being procured for display in the Algerian International Trade Fair, August 27th to September 12, 1971.

- 1. Diesel Engines of all types.
- Agricultural Machinery and pumpsets.
- 3. Sewing machines and Fans.
- 4. Typewriters.
- 5. Refrigerators.

- 6. Air-conditioners.
- Radios, Transistors, Sound-equpiments.
- 8. Telecommunication equipment.
- 9. Automobile accessories.
- 10. Watches and Clocks.
- 11. Electrical goods and appliances.
- 12. Jute products.
- 13. Hardware items.
- 14. Plastic goods.
- 15. Steel tubes.
- 16. S'ainless steel products,
- 17. Surgical instruments.
- 18. Consumer goods.
- 19. Chemicals and pharmaceuticals,
- 20. Coir products.
- 21. All types of textiles.
- 22. Hosiery items.
- 23. Ready-made garments.
- 24. Handloom products.
- 25. Leather goods.
- 26. Tobacco manufactures.
- 27. Spices.
- 28. Aggarbatties and incense sticks.
- 29. Harna Powder.
- 30 Handicrafts items etc.

Report of Madan Kishore Commission

1647. SHRI KRISHNA HALDER: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government had appointed a commission, called Madan Kishore Commission, to inquire into the grievances of the Extra-Departmental employees in the Posts and Telegraphs Department;
- (b) whether the Commission has submitted its report to Government;
- (c) if so, the main findings of the Commission thereon; and